

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3825
TO BE ANSWERED ON THE 16TH JULY, 2019

REVIEW OF FINANCIAL AGRICULTURAL RELATED SCHEMES

3825. SHRI BHAGWANTH KHUBA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has decided to review the financial agricultural related Centrally sponsored schemes after NITI Aayog meeting in 2019;
- (b) if so, the details thereof;
- (c) whether the Government had asked the State Governments to give details of the steps taken to double the income of farmers; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Ministry of Agriculture, Cooperation and Farmers Welfare is nodal to implement and review the Centrally Sponsored Schemes (CSS) being implemented in the States. The NITI Aayog has started an evaluation of core Centrally Sponsored Umbrella Schemes. This was commenced much before the fifth Meeting of the Governing Council, held in June, 2019. Fifth Governing Council Meeting of NITI Aayog was held on 15th June, 2019 under the Chairmanship of Hon'ble Prime Minister. The agenda items of the meeting under the items related to agriculture were (1) Rain Water Harvesting, (2) Drought situation and Relief measures, (3) Aspirational Districts Programme Achievements and Challenges and (4) Transforming Agriculture: Structural reforms with Special Emphasis on (i) Agriculture Produce Marketing Committee (APMC) Act, (ii) Essential Commodities Act, 1955. The agenda items were accordingly discussed with the Members of Governing Council including Chief Ministers of the States & LGs of Union Territories and a high level Committee of Chief Ministers has been formed to look into ways of transforming agriculture.

(c) & (d): State Governments have been requested to prepare an appropriate strategy for their respective States towards realisation of doubling of farmers' income as the States have a primary role for achieving the same. The State Governments have also been requested to share their strategy with the Central Government. The State Governments of Arunachal Pradesh, Rajasthan, Madhya Pradesh, Chhattisgarh and Manipur have formulated their strategies for doubling of farmers' income, which is available on the website of the Department of Agriculture, Cooperation and Farmers Welfare (<http://agricoop.nic.in/doubling-farmers-income>)